# GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

# DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

## **LOK SABHA**

# **UNSTARRED QUESTION NO. 2198**

ANSWERED ON 04.07.2019

## DAM REHABILITATION PROJECT

### 2198. SHRI JAYADEV GALLA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Cabinet Committee on Economic Affairs has recently approved Dam Rehabilitation Improvement Project (DRIP);
- (b) if so, details of each of the project that is undertaken under the above DRIP, State-wise;
- (c) whether not even a single project has been taken up from Andhra Pradesh under DRIP; and
- (d) if so, the reasons therefor?

#### **ANSWER**

# THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

(a) to (d) Government of India started Dam Rehabilitation and Improvement Project (DRIP) in April 2012 with the loan assistance from World Bank. Provision of rehabilitation of 223 dams located in seven States viz. Madhya Pradesh, Odisha, Kerala, Tamil Nadu, Karnataka, Jharkhand and Uttarakhand has been made to improve the safety and operational performance of selected existing dams and associated appurtenances in a sustainable manner. Original budget outlay of the project was Rs.2100 crore. DRIP originally was a six year scheme with scheduled closure date as 30<sup>th</sup> June 2018.

Cabinet Committee of Economic Affairs (CCEA) in September 2018 approved the revised cost of DRIP for Rs 3466 crore along with two years extension. The details of Implementing Agencies, original and revised cost estimate along with number of dams under the ongoing DRIP are at **Annexure-I**.

Screening Committee of Department of Economic Affairs (DEA) has approved the proposal of DRIP Phase II & III for rehabilitation of about 687 dams at an estimated cost of Rs.10212 crore. World Bank has accepted the proposal in principle. The project is to be implemented in two phases with each phase of six years duration and an overlap of two years over each other and implementation period is from 2020 to 2030. Andhra Pradesh is not a participating State under ongoing DRIP. However, under DRIP Phase- II & III, Andhra Pradesh has submitted a proposal for rehabilitation of 31 dams with an estimated cost of Rs. 776 crore.

Annexure referred to in reply to parts (a) to (d) in respect of Lok Sabha Unstarred Question No. 2198 to be answered on 04.07.2019 on "Dam Rehabilitation Project".

SI No.	Implementing Agency	No. of Dams	Estimated Cost (Revised) (in crore)
1.	WRD, MP	25	169
2.	WRD, Odisha	26	751
3.	WRD, Tamil Nadu	69	543
4.	TANGEDCO	20	260
5.	WRD, Kerala	16	360
6.	Kerala SEB	37	154
7.	CWC		270
8.	WRD, Karnataka	22	581
9.	UJVNL	5	235
10.	DVC	3	143
Total		223	3466

WRD: Water Resources Department, EB: Electricity Board,

TANGEDCO: Tamil Nadu Generation and Distribution Corporation Limited, DVC: Damodar Valley Corporation, UJVNL: Uttarakhand Jal Vidyut Nigam Ltd